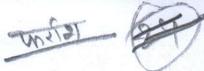
Declaration of Assets and Liabilities



Year - 2022-23

I, PRABHAT KUMAR BISHWAS son of SRI SATYANARAYAN BISHWAS, Aged 46 years, belonging to GOVT. OF BIHAR service and presently working as OFFICE ATTENDANT, BIHAR LEGISLATIVE ASSEMBLY, PATNA BIHAR give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Smt. Rubi Devi (Wife)	Dependent-1 Gautam Kumar (Son)	Dependent-2 Anpurna Kumari (Daughter)	Dependent-3 Om Prakash (Son)	
Pin an airl In atitudiana		2,000	1500	NIL	NIL	NIL	
		2,50,871A/c BLA, SBI, Branch	13,500 A/c SBI, Saharsa Branch, Saharsa	23.17/- A/c SBI, Sinchai Bhawan Branch	4,800- A/c SBI, Saharsa Branch, Saharsa	500- A/c SBI, Saharsa Branch, Saharsa	
(iii)	Bonds, Debentures and Shares in/companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies Yearly 2076/-	LIC Policy 66076/- Yearly	NIL	NIL	NIL	
(v)	Motor vehicles (details of make, etc)	Splender Pro Hero Honda (2012)	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)		20 gm gold from marriage in 2000 N/A	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims/ interest	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S) Smt. Rubi Devi (Wife)	Dependent-1 Gautam Kumar (Son)	Dependent-2 Anpurna Kumari (Daughter)	Dependent-3 Om Prakash (Son)	
(i)	Agricultural Land - Locations(s) - Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL NIL	
(ii)		NIL	NIL	NIL	NIL		

(iii)	Buildings (Commercial and residential) Location(s)	NIL	NIL	NIL	NIL	NIL
	- Survey /door number(s) - Extent (Total measurement)					
	- Current market value			_		
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as of Feb., 2023		
(a)	(i) Loans from Banks				
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL		
	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN No. – APFPB7330E	NIL		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax	NIL	NIL		

Gender	:-	М	(1	M/F)						
Date of Birth	:-	0	2	1	0	1	9	7	7	DD/MM/YYYY)
Class/Group	:-		D] (A)	/B/C)					
Cadre	:-	OFFICE ATTENDANT								
Home District	:-				cretaria	ihar Ad at Servi			Servic	e,
I hereby belief.	declare	that	the a	bove						est of my knowledge and
					5	Signati	ire:	771	त े	कुभार 1929/स
					1	Name o	f Emp	oloyee	: PRA	ABHAT KUMAR BISHWAS
Place: 4291					I	Designa	ation:	OFFIC	E ATTE	ENDANT
Date: 13/2/26				Ι	Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA, BIHAR.					

110175365644

Personal Detail

GPF/CPF/PRAN No. :-

C.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.